

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri D.E. Kothalikar
COURT 25 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL.CASE	100472/2020	DCB CID Vs HARISH RAMA MANDVIKAR @ GANIGA AND ORS.02	PP
<u>HEARING</u>				
2	SPL.CASE	100414/2020	VISHRAMBAUG POLICE STATION Vs SUDHIR PRAHLAD DHAVALE AND ORS.08	PP
3	M A IN ABA	100243/2020	Achal Ramesh Chaurasia Vs State Chembur Police Station	Shaikh l Shaikh
<u>DEFENCE EVIDENCE</u>				
4	SPL CASE MCOC	100001/2017	STATE SHIVAJI NAGAR POLICE STATION Vs Vikram Singh Gumansingh Rajput @ Vikramsingh Gumansingh Rajpurohit @ Viky @ Vikysingh	APP Ms. Sawant Adv. Mr. Manikhedkar
<u>CHARGE</u>				
5	SPL CASE MCOC	100007/2013	The State ATS P. Stn. Vs Asad Kham Jamshed Ali Khan @ Jaheed @ Kaka @ Mohammed @ Aadil and 7 Ors.	SPP Mr. Raja Thakare
<u>APPEARANCE</u>				
6	SPL.CASE	100688/2020	BORIVALI POLICE STATION Vs PRAVIN MAHADEV HELKAR AND ANOTHER ONE	PP
<u>ARGUMENT ON EXH.READY</u>				
7	SESSIONS CASE	100297/2016	THE STATE OF WADALA T T POLICE STATION. Vs ARVIND @ ARUN SHEKHAR KRUPASWAMI DEVENDRA AND ANOTHER 01.	
<u>REPORT</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	ECA SPL CASE	100009/2015	The State of Andheri Police Station Vs Harishankar Kalyanji Mehta	
